

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 167 of 2013

Dated : 30th January, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Power Grid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree Bardhan
Ms. Poorva Saigal

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-2, R-12 to
R-16
Mr. S. Vallinayagam for R-5

ORDER

Heard the Learned Counsel for the Appellant.

Post the matter for reply submissions on **3.2.2014.**

(Justice Surendra Kumar)
Judicial Member
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(Rakesh Nath)
Technical Member